

(2018) 01 RAJ CK 0037
In the Rajasthan High Court
Case No : 718 of 2013

Gaurav

APPELLANT

Vs

State Of Rajasthan & Ors.

RESPONDENT

Date of Decision : 08-01-2018

Acts Referred:

Citation : (2018) 01 RAJ CK 0037

Hon'ble Judges : G.R. Moolchandani

Bench : Single Bench

Advocate : Aayush Agarwal, R.S. Shekhawat

Judgement

1. Present petition has been preferred seeking directions for fair investigation in FIR No. 604/2012 registered at police Station Udyog Nagar,

Alwar. Learned Public Prosecutor has placed on record factual report, which reveals that Investigating Agency has already submitted a Final

Report. Learned counsel for the petitioner has submitted that the petitioner is no more in his contact for a pretty long time. Since the investigation

has already been culminated in Final Report, so the present petition has become infructuous. In view of it, the present petition stands disposed of.